

## NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/  
urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S.  
Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-

Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.01.2020 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.1351 of 2019	QVC Exports Pvt. Ltd. Vs. United Tradeco FZC & Anr.	Namrata Basu	Jayant Mehta – R1

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 363 of 2020 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
2.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt. Ltd. &Ors.	Davesh Bhatia	Praveena Gautam-BOB Mithun Shashank-IBBI Pooja Pandey-R1
3.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP

4.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Sidharth Bhargava-R1 Mrinali Prasad-R2
5.	Comp. App. (AT) (Ins) No. 1436 of 2019	Living Consumer Products Pvt. Ltd. Vs. Play Games 24x7 Pvt. Ltd.	Sanjeev K. Kapoor	Arnav Behari
6.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami- R1 Pradip Das-R2

#### For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 90 of 2020	Vijay Sitaram Dandnaik Vs. Punjab National Bank & Ors.	Anand. K	
8.	Comp. App. (AT) (Ins) No. 149-150 of 2020	Exxaro Tiles Pvt. Ltd. Vs. Arvind Gaudana, Resolution Professional of Regent Granito (India) Ltd. & Ors.	Natasha Dhruvan Shah	Pradhuman Gohil
9.	Comp. App. (AT) (Ins) No. 161 of 2020	Bhobinder Singh Hundal & Ors. Vs. Narottambhai Somabhai Patel & Anr.	Hingorani	
10.	Comp. App. (AT) (Ins) No. 163 of 2020	SREI Infrastructure Finance Ltd. Vs. Suhani Trading & Investment Consultants Pvt. Ltd. & Anr.	Arijit Mazumdar	
11.	Comp. App. (AT) (Ins) No. 164 of 2020	Chand Ji Bhat Vs. Colliers International (India) Property Services Pvt. Ltd. & Anr.	Sandeep Bisht	
12.	Comp. App. (AT) (Ins) No. 166 of 2020	Sampoorna Owners Welfare Association Vs. Ashok Kripalini & Anr.	Rakesh Kumar	

#### For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	B. Karunakaran
14.	Comp. App (AT) (Ins) No. 711 of 2019	Sushila Lakhota. Vs. Zeal Developers Pvt. Ltd.	Aman Anand	Radhika Goel
15.	Comp. App. (AT) (Ins) No. 1066 of 2019	Aurora Accessories Pvt. Ltd. Vs. Ace Acoustics & Audio Video Solutions Pvt. Ltd.	Rakesh Kumar	Ishan Bisht
16.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar- R1 Gaurav Srivastava- R2

<b>17.</b>	Comp. App. (AT) (Ins) No. 1110 of 2019	Equipment Planet. Vs. Udit Infraworld Pvt. Ltd.	Gautam Singh	Pratik Tripathi
<b>18.</b>	Comp. App. (AT) (Ins) No. 1248 of 2019	Aaj Finance & Credit Ltd. Vs. Keltech Infrastructure Ltd.	Vishnu Sharma	Deepankar Tripathi

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**By Order**

**-sd/-  
Registrar**